

**NATIONAL COMPANY LAW TRIBUNAL**  
**CUTTACK BENCH**  
**COURT No. 1**  
**VC AND PHYSICAL (HYBRID) MODE**

ITEM No. 105  
IA (IB) No. 17/CB/2024  
IA (IB) No. 148/CB/2024  
IA (IB) No. 161/CB/2024  
IA (IB) No. 165/CB/2024  
IN  
CP (IB) No. 32/CB/2022

**Proceedings under Section 7 IBC**  
**IN THE MATTER OF:**

Omkara Asset Reconstruction Pvt. Ltd.  
V/S  
Geekay Colonizers & Builders Ltd.

.....Applicant

....Respondent

**Order delivered on 12/07/2024**

**Coram:**

Shri Deep Chandra Joshi, Hon'ble Member(J)  
Shri Rajeev Mehrotra, Hon'ble Member(T)

**PRESENT:**

For the Applicant

Mr. Utsav Mukherjee, Adv.  
Mr. Vikalp Wange, Adv.  
Mr. Mayukh Roy, Adv.  
Mr. Saksham Ahuja, Adv.

For the Respondent

Mr. Tushar Kanti, Adv.  
Mr. Umesh Ch. Sahoo, Adv.

**ORDER**

**IA (IB) No. 17/CB/2024:**

1. Ld. Counsel Mr. Vikalp Wange along with Mayukh Roy appears for the applicant.
2. Ld. Counsel Mr. Tushar Kanti appearing for the Respondent Nos. 1 and 2 states that he has already filed his reply.
3. Ld. Counsel Mr. Umesh Chandra Sahoo appears for the Respondent Nos. 3 and 4. He has not filed his reply. Right to file reply stands closed.
4. List the matter for hearing on 08.08.2024.

**IA (IB) No. 148/CB/2024:**

1. This application has been filed under Section 19(2) of IBC for direction.
2. Ld. Counsel Mr. Utsav Mukherjee appears for the applicant.
3. List the matter for hearing on 08.08.2024.

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**IA (IB) No. 161/CB/2024 & IA (IB) No. 165/CB/2024:**

1. Learned counsel Mr. Vikalp Wange appears for the applicant.
2. List the matters along with pending IAs on 08.08.2024.

Sd

**Rajeev Mehrotra  
Member (Technical)**

Sd

**Deep Chandra Joshi  
Member (Judicial)**